

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

C.P. (IB)/205(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.04.2024**

NAME OF THE PARTIES: MR. SAGAR VINOD VORA V/s MARVEL SIGMA
HOMES PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Akshay Petkar, Advocate a/w Mr. Aniket Malu, Advocate appeared for the Petitioner.
2. Mr. Amir Arsiwala, Advocate appeared for the Respondent.
3. Learned Counsel for the Corporate Debtor seeks some time to file reply.
Two weeks' time granted.
4. List this matter on **10.05.2024** for final hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna